

NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI
CAUSE LIST – Court No. 1 & 2

Hon'ble Shri Justice M.S. Nambiar
Judicial Member

Date: 29-11-2017
Time: 10.30 am

Court - 1

Sl. No	Case No.	Parties	Counsel for Parties	Remarks
1	Application No.245 of 2017(SZ)	Sri Murugan Blue Metal Rep.,by its Proprietor Hosur Taluk, Krishnagiri District Vs The Tamil Nadu Pollution Control Board, Rep.,by its Chairman, Chennai and 2 others	M/s. T.Dhanasekaran Counsel for Applicant	Adjourned Admission
2	Application No.20 of 2013 (SZ) (THC) (WP No.9909 of 2011, Madras High Court)	Kannadapalayam Residents General Welfare Association, West Tambaram, Chennai Vs The Commissioner, Tambaram Municipality, Chennai and others	M/s A.Yogeshwaran Counsel for Applicant M/s.P. Srinivas for R1 M/s E.Manoharan for R2,R4 & R5 M/s. A.Ilango for R3	For hearing
3	M.A.No.178 of 2017(SZ) IN Application No. 396 of 2013 (SZ)(THC) (WP No. 30123 of 2007 of The High Court of Kerala)	The Hindustan Insecticides Ltd, Kerala. Vs Shibu Manuel, Secy., Green Action Force, Eloor Wart-17, Udyogamandal and others	M/s. King & Partridge Counsel for Applicant M/s A.X. Varghese R1/ Applicant M/s. Me.Sarashwathy for R2 M/s.Remma Smrithi for R3 & R4,R5 M/s. S.P Chaly & C.S. Sindhu Krishnah for R6 M/s. T. Ravikumar for R9 Shri. K.K. Ashkar for R11	To Extend the time

<p>M.A.No.16 of 2017(SZ) IN Application No. 396 of 2013 (SZ)(THC) (WP No. 30123 of 2007 of The High Court of Kerala)</p>	<p>The Hindustan Insecticides Ltd, Kerala. Vs Shibu Manuel, Secy., Green Action Force, Eloor Wart-17, Udyogamandal and others</p>	<p>M/s. King & Partridge Counsel for Applicant M/s A.X. Varghese R1/ Applicant M/s. Me.Sarashwathy for R2 M/s.Rema Smrithi for R3 & R4,R5 M/s. S.P Chaly & C.S. Sindhu Krishnah for R6 M/s. T. Ravikumar for R9 M/s. K.K. Ashkar for R11</p>	<p>To amend the prayer</p>
<p>M.A.No.56 of 2017(SZ) IN Application No. 396 of 2013 (SZ)(THC) (WP. No. 30123 of 2007 of The High Court of Kerala)</p>	<p>The Eloor Municipality Eloor Vs Shibu Manuel, Secy., Green Action Force, Eloor Wart-17, Udyogamandal</p>	<p>M/s. S.P Chaly Associates C.S. Sindhu Krishnah Counsel for Applicant M/s A.X. Varghese for R1 Smt. Me.Sarashwathy for R1 M/s.Rema Smrithi for R3 & R4,R5 M/s. King & Partridge for R6 to R8 & R10 M/s. T. Ravikumar for R9 Shri. K.K. Ashkar for R11 Mr.D.S.Ekambaram for R12</p>	<p>For direction</p>
<p>Application No.396 of 2013 (SZ)(THC) (WP. No. 30123 of 2007 of The High Court of Kerala)</p>	<p>Shibu Manuel, Secy., Green Action Force, Eloor Wart-17, Udyogamandal Vs Govt. of India, Rep by its Secy., MoEF, New Delhi and others</p>	<p>M/s A.X. Varghese Counsel for Applicant M/s. Me.Sarashwathy for R1 M/s.Rema Smrithi for R3 & R4,R5 M/s. S.P Chaly & C.S. Sindhu Krishnah for R5 M/s. King & Partridge for R6 to R8 & R10 M/s. T. Ravikumar for R9 M/s. K.K. Ashkar for R11 M/s.D.S.Ekambaram for R12 M/s Row & Reddy for R13 to R16</p>	<p>For hearing</p>

4	Application No.236 of 2014 (SZ)	S.P. Muthuraman, Thirunelveli District Vs The Union of India Rep by the Secretary to Govt., New Delhi and 6 others	M/s. Yogeshwaran . A Counsel for Applicant M/s.Me Saraswathy for R1 & R4 M/s.E.Manoharan for R2 M/s. H. Yasmeen Ali for R3 M/s. Sathish Parasaran, R.Parthasarathy for R5 &R6 M/s. Narmadha Sampath for R7	For hearing
5	Application No. 238 of 2014 (SZ)	S.P. Muthuraman, Thirunelveli District Vs The Union of India, Rep by the Secretary to Govt., New Delhi and 6 others	M/s. Yogeshwaran .A Counsel for Applicant M/s. M.Sumathi for R1 & R5 M/s. E.Manoharan for R2 M/s. Yasmeen Ali for R3, R4 M/s Sathish Prasanan, R.Parthasarathy for R6 & R7	For hearing
6	Application No.66 of 2015(SZ)	R. Kalidass, Maravar Street, Rameswaram Vs The Member Secretary, Tamil Nadu Coastal Zone Management Authority, Saidapet, Chennai and 5 others	M/s R. Jayaprakash Counsel for Applicant M/s. E.Manoharan for R1,R2 M/s. Yasmeen Ali for R3 M/s.M. Kannan for R4 M/s R. Bharanidharan, for R5 M/s.M.Arokiyaraj for R6	For hearing
7	M.A.No.297 of 2016(SZ) IN Application No. 242 of 2016 (SZ)	M.s.Cochin Minerals and Rutilies Ltd. Ernakulam, Kerala. Vs K.K.Muhammed Iqbal Udyogamandal P.o Ernakulam – 683 501	M/s. King & Partridge Counsel for Applicant M/s.K.K.Ashkar R1 M/s.VK.Remma Smrithi for R2 & R3	For dismiss the application

	Application No. 242 of 2016 (SZ)	K.K.Muhammed Iqbal Udyogamandal P.o Ernakulam – 683 501 Vs Kerala State Pollution Control Board, Rep.,by its Chairman, Pattom P.o., Thiruvananthapuram and 2 others	M/s.K.K.Ashkar Counsel for Applicant M/s.VK.Rema Smrithi for R1 & R2 M/s. King & Partridge for R3	For hearing
8	Application No. 01 of 2017(SZ)	R.L.Srinivasan Chennai Vs Union of India Through the Secretary, MoEF & CC, New Delhi And 4 others	M/s.Ritwick Dutta Counsel for Applicant M/s. Me.Saraswathy for R1 M/s. H.Yasmeen Ali for R2 M/s. E.Manoharan for R4	For Reply
9	Appeal No.144 of 2016(SZ)	U. Kalimuthan, Ramanathapuram District and others Vs The Union of India, Rep. by its Secretary to Government, MoEF & CC, New Delhi and 4 others	M/s. P.Wilson Associates Counsel for Appellant M/s.G.M.Syed Nurullah Sheriff for R1 M/s. E.Manoharan for R2, R5 M/s.Abdul Saleem for R3 M/s. H.Yasmeen Ali for R4	For hearing

Court – 2

Sl. No	Case No.	Parties	Counsel for Parties	Remarks
10	Application No. 299 of 2014 (SZ)	S.P. Surendranath Karthik, Madipakkam, Chennai and another Vs General Manager, Southern Railways Headquarters, Chennai and 12 others	M/s Kaushik N Sharma Counsel for applicant M/s.K. Muthamil Raja for R1 M/s. Suryaprakash for R2 to R5 M/s. E.Manoharan for R6 & R7,R12 M/s. Yasmeen Ali for R8, R9 M/s. D.S. Ekambaram for R10 M/s. Me.Sarashwathy for R11 M/s.S.Prabu for R13	For Arguments

11	Application No. 215 of 2016 (SZ)	Guntu Boyina Kumar Kommadi, Visakhapatnam Vs The State of Andhra Pradesh Rep., by its Secretary, Revenue Department, Secretariat, Hyderabad and 3 others	M/s.Madhurai Donti Reddy Basu. K.Balaiyanantham Counsel for Applicant M/s.H.Yasmeen Ali for R1 to R4	For Arguments
12	Application No.227 of 2016(SZ)	Samanvaya Vedika Jayanagar Rep.,by its General Secretary Shri.Obedulla Khan Bengaluru Vs Bangalore Metro Rail Corporation Ltd Rep., by its Managing Director and 3 others	M/s.Clifton D'Rozario Counsel for Applicant M/s.Poovayya & Co for R1 M/s.Me.Sarashwathy for R2 M/s.Devaraj Ashok for R3 & R4	For Arguments
13	M.A.No.101 of 2017(SZ) IN Application No. 273 of 2016(SZ) M.A.No.127 of 2017(SZ) IN Application No. 273 of 2016(SZ)	Sri.B.Harsha Vardhan Hyderabad, Telangana Vs The Union of India Rep.,by its Secretary to the Government, MoEF & CC New Delhi and 4 others The State of Telangana Rep by its Chief Secretary, Secretariat, Hyderabad and 2 others Vs The Union of India Rep.,by its Secretary to the Government, MoEF & CC New Delhi and 2 others	M/s.Sanjay Upadhyay Counsel for Applicant M/s.M.R.Gokul Krishnan for R1 M/s. H.Yasmeen Ali for R2, R3 M/s.R.Parthasarathy for R4 M/s. H.Yasmeen Ali Counsel for Applicant M/s.M.R.Gokul Krishnan for R1 M/s.Sanjay Upadhyay for R3	To appoint an independent committee For direction

	<p>M.A.No.167 of 2017(SZ) IN Application No. 273 of 2016(SZ)</p> <p>Application No. 273 of 2016(SZ)</p>	<p>Sri.B.Harsha Vardhan Hyderabad, Telangana Vs The Union of India Rep.,by its Secretary to the Government, MoEF & CC New Delhi and 4 others</p> <p>Sri. B.Harsha Vardhan Hyderabad, Telangana Vs The Union of India Rep.,by its Secretary to the Government, MoEF & CC New Delhi and 4 others</p>	<p>M/s.Sanjay Upadhyay Counsel for Applicant</p> <p>M/s.M.R.Gokul Krishnan for R1 M/s. H.Yasmeen Ali for R2, R3 M/s.R.Parthasarathy for R4</p> <p>M/s.Sanjay Upadhyay Counsel for Applicant M/s.M.R.Gokul Krishnan for R1 M/s. H.Yasmeen Ali for R2, R3 M/s.R.Parthasarathy for R4</p>	<p>To take Appropriate Action</p> <p>For Arguments</p>
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Registrar